

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 199/GT/2013

Date: 12.2.2014

To

Sh. Arup Ch. Sarmah
DGM (Commercial)
ONGC Tripura Power Company Ltd.
6th Floor, A Wing, IFCI Tower-61
Nehru Place
New Delhi-110 019.

Sir,

**Subject : Petition No. 199/GT/2013: Approval of Tariff of OPTC 726.6
(2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power
Project**

Ref: Your Letter No. OTPC/COMML/T-13/2013-14/105 dated 09.01.2014

With reference to your letter above, I am directed to request you to revise the tariff filing forms duly certified by auditors in respect of the above petition taking into consideration the actual COD of the Unit-I, declared under commercial operation on 4.1.2014.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)